

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (C) No.1518 of 2020**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. Mukesh Kumar, Advocate  
For the State : Mr. Mohan Dubey, A.C. to A.G.  
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**Order No.04**

**Date: 05.04.2021**

This case is taken up through video conferencing.

After some argument, learned counsel for the petitioner prays for short adjournment to file an appropriate application for impleading Chas Municipal Corporation, Chas, District Bokaro as party-respondent.

In view of the said prayer, put up this case under appropriate heading after two weeks.

**(Rajesh Shankar, J.)**

*Sanjay/*